

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:206  
ANSWERED ON:03.07.2009  
FAKE CURRENCY  
MUTTEMWAR SHRI VILAS BABURAO

**Will the Minister of FINANCE be pleased to state:**

- (a) whether fake currency notes are in circulation in the country;
- (b) if so, the details of complaints, detections prosecutions and convictions made during each of the last three years, bank-wise, location-wise in this regard; and
- (c) the steps taken to eliminate/reduce the menace of fake notes?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a): It is a fact that fake currency notes have been detected at several bank branches and also seized by police authorities from time to time.
- (b): The information is being collected and will be laid on the table of the House.
- (c): The steps taken by the Government to curb circulation of Fake Indian Currency Notes in the country include stepping up of vigilance by the Border Security Force and Custom authorities to prevent smuggling of fake notes; dissemination of information on security features through print and electronic media and formation of Forged Note Vigilance Cells in all the Head Offices of the banks. Additional security features have also been incorporated in the bank notes which will make counterfeiting difficult. In addition, Government of India have nominated the Central Bureau of Investigation as the Nodal Agency to monitor investigation of fake currency note cases. The RBI has also strengthened the mechanism for detection of counterfeit notes by the Banks.